

BUSINESS ADVISORY COMMITTEE

Sixty-fifth Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 11th August, 1961.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The Constitution (Tenth Amendment) Bill, 1961.
(<i>Consideration and passing</i>) | 2½ hours. |
| (2) The Dadra and Nagar Haveli Bill, 1961.
(<i>Consideration and passing</i>) | 2 hours. |
| (3) The Indian Penal Code (Amendment) Bill, 1961.
(<i>Consideration and passing</i>) | 3 hours. |
| (4) The Representation of the People (Amendment) Bill, 1961.
(<i>For reference to Select Committee</i>) | 2½ hours. |
| (5) The Income-tax Bill, 1961, as reported by Select Committee.
(<i>Consideration and passing</i>) | 10 hours. |
| (6) The Assam Municipal (Manipur Amendment) Bill, 1961.
(<i>Consideration and passing</i>) | 1 hour. |
| (7) Discussion on the Third Five-Year Plan. | 18 hours. |

3. The Committee also recommend that on the days the Third Five-Year Plan is discussed, the House may sit till 6 P.M.

NEW DELHI;
August 11, 1961.

M. ANANTHASAYANAM AYYANGAR,
Speaker.